

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2652  
TO BE ANSWERED ON 3<sup>RD</sup> JANUARY, 2018**

**IMPLEMENTATION OF DOPT GUIDELINES BY MTNL**

2652. SHRI SHER SINGH GHUBAYA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Mahanagar Telephone Nigam Limited (MTNL) has not implemented the Department of Personnel and Training (DoP&T) guidelines on seniority in promotion of the scheduled caste and scheduled tribe officials;
- (b) if so, the reasons therefor alongwith the reaction of the Government thereto;
- (c) the steps taken/proposed to be taken by the Government to ensure long pending implementation of aforesaid guidelines in MTNL; and
- (d) the details of action taken/ proposed to be taken by the Government against the erring officials for defying the said guidelines?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)**

(a) to (d) Mahanagar Telephone Nigam Limited (MTNL) has implemented the Department of Personnel and Training (DoP&T) guidelines in seniority in promotion of Scheduled Caste and Scheduled Tribe officials.

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